

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. C.P.(IB)-101(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

NAME OF THE PARTIES: - Bank of Maharashtra
V/s
Jayant Dattatray Mhaiskar

Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-101(MB)/2023: - Adv. Mohd Azeem and Adv. Daksha Kayastha
appeared for the Petitioner/Applicant through VC. Adv. Anisha Nair a/w Adv.
Nevil M Chopra appeared for the Respondent/Personal Guarantor through VC.

List this matter on **23.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)